Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

	All STATES						
Item	(Accounts) (Budget (Revis Estimates) Estimate		2012-13 (Revised Estimates)	2013-14 (Budget Estimates)			
1	2	3	4	5			
TOTAL REVENUE (I+II)	10,985,313.3	13,309,777.4	13,421,380.2	15,260,130.8			
I. TAX REVENUE (A+B)	8,129,872.4	9,472,565.5	9,576,132.2	11,079,163.7			
A. State's Own Tax Revenue (1 to 3)	5,573,955.3	6,450,685.2	6,613,851.0	7,638,506.0			
1. Taxes on Income (i+ii)	45,146.3	50,684.1	49,171.1	53,347.6			
i) Agricultural Income Tax	1,517.0	1,590.9	1,277.8	1,346.0			
ii) Taxes on Professions,Trades, Callings and Employment	43,629.3	49,093.2	47,893.3	52,001.6			
Taxes on Property and Capital Transactions (i to iii)	731,000.1	819,909.8	848,855.6	991,898.3			
i) Land Revenue	70,767.9	82,279.6	91,104.4	117,394.3			
ii) Stamps and Registration Fees	643,794.8	730,398.8	747,998.4	866,234.3			
iii) Urban Immovable Property Tax	16,437.3	7,231.4	9,752.8	8,269.7			
3. Taxes on Commodities and Services							
(i to vii)	4,797,808.7	5,580,091.3	5,715,824.3	6,593,260.1			
i) Sales Tax (a to f)	3,450,628.8	4,034,018.1	4,105,066.8	4,809,418.3			
a) State Sales Tax/VAT	3,173,243.8	3,721,091.3	3,789,933.4	4,469,799.6			
b) Central Sales Tax	245,103.6	302,947.7	304,939.9	328,785.9			
d) Surcharge on Sales Tax	30.0	28.5	0.8	1.0			
e) Receipts of Turnover Tax	626.2	1,151.5	704.7	705.7			
f) Other Receipts	31,625.3	8,799.0	9,487.8	10,126.2			
ii) State Excise	717,815.0	827,437.1	850,597.0	942,487.0			
iii) Taxes on Vehicles	287,276.4	327,160.5	336,296.2	388,687.3			
iv) Taxes on Goods and Passengers	116,721.8	147,250.3	164,711.7	166,427.3			
v) Taxes and Duties on Electricity	172,838.5	184,213.7	202,187.8	219,946.2			
vi) Entertainment Tax	18,523.6	16,156.8	17,040.2	19,184.8			
vii) Other Taxes and Duties	34,004.5	43,854.8	39,924.7	47,109.1			
B. Share in Central Taxes (i to ix)	2,555,917.3	3,021,880.3	2,962,281.3	3,440,657.7			
i) Corporation Tax	1,007,679.1	1,158,953.6	1,093,383.2	1,249,276.1			
ii) Income Tax	511,958.9	604,687.2	611,207.8	709,741.8			
iii) Estate Duty	-	-	-	-			
iv) Other Taxes on Income and Expenditure	-12.0	-3.9	-2.7	-2.7			
v) Taxes on Wealth	3,888.8	4,360.6	3,208.6	3,792.3			
vi) Customs	443,942.6	529,344.3	514,984.2	592,104.6			
vii) Union Excise Duties	287,264.3	380,751.7	353,004.9	408,476.2			
viii) Service Tax	300,804.9	343,797.6	386,094.5	477,022.8			
ix) Other Taxes and Duties on Commodities and Services	390.7	-10.9	400.8	246.5			
II. NON-TAX REVENUE (C+D)	2,855,440.9	3,837,211.9	3,845,247.9	4,180,967.1			
C. State's Own Non-Tax Revenue (1 to 6)	991,276.4	1,198,972.7	1,196,830.7	1,280,905.5			
1. Interest Receipts	185,821.3	193,826.0	193,630.1	196,593.7			
2. Dividends and Profits	9,975.2	8,923.2	14,515.3	12,024.8			

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

	All STATES						
Item	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)			
1	2	3	4	5			
3. General Services	148,442.5	200,783.4	206,171.1	188,825.5			
of which: State Lotteries	24,195.3	29,644.5	38,567.3	44,930.9			
4. Social Services (i to ix)	128,975.7	194,486.0	197,291.3	224,692.4			
i) Education, Sports, Art and Culture	61,913.9	108,478.6	110,928.5	131,106.2			
ii) Medical and Public Health	15,295.8	16,021.6	18,948.0	19,804.6			
iii) Family Welfare	889.1	1,582.5	1,099.3	1,113.3			
iv) Housing	2,434.5	3,013.1	3,382.4	3,419.8			
v) Urban Development	24,618.4	37,507.1	30,648.3	44,335.2			
vi) Labour and Employment	9,662.5	11,230.3	13,079.3	8,882.5			
vii) Social Security and Welfare	3,967.3	3,455.2	7,021.6	3,387.1			
viii) Water Supply and Sanitation	6,456.5	7,753.9	7,276.0	7,817.7			
ix) Others	3,737.6	5,443.7	4,907.8	4,826.1			
5. Fiscal Services	4.3	1.2	1.6	1.7			
6. Economic Services (i to xvii)	518,057.3	600,953.0	585,221.3	658,767.5			
i) Crop Husbandry	4,336.3	5,807.7	5,273.6	5,311.3			
ii) Animal Husbandry	5,262.1	1,610.4	1,529.7	1,692.1			
iii) Fisheries	1,025.5	1,163.3	1,208.5	1,360.0			
iv) Forestry and Wildlife	35,279.9	39,513.5	39,113.4	40,474.6			
v) Plantations	26.2	32.2	32.5	35.3			
vi) Co-operation	4,313.2	4,591.4	4,860.4	5,470.9			
vii) Other Agricultural Programmes	1,182.8	1,298.6	1,086.2	1,157.8			
viii) Major and Medium Irrigation Projects	38,498.4	41,648.6	38,306.2	43,893.5			
ix) Minor Irrigation	4,529.3	17,072.7	11,274.5	14,678.7			
x) Power	51,469.8	67,130.2	69,944.5	79,997.4			
xi) Petroleum	54,063.3	59,330.4	71,192.1	77,851.4			
xii) Village and Small Industries	1,520.7	1,081.1	1,284.7	1,666.3			
xiii) Industries@	258,378.5	284,024.1	283,211.8	323,002.2			
xiv) Ports and Light Houses	6,958.8	8,969.5	7,292.8	7,943.3			
xv) Road Transport	11,050.1	14,236.9	12,957.9	16,200.8			
xvi) Tourism	748.5	1,917.8	700.1	1,041.0			
xvii)Others*	39,414.0	51,524.5	35,952.4	36,990.9			
D. Grants from the Centre (1 to 5)	1,864,164.6	2,638,239.1	2,648,417.2	2,900,061.6			
1. State Plan Schemes	876,688.2	1,324,779.7	1,271,815.1	1,386,244.9			
of which: Advance release of Plan							
Assistance for Natural Calamities	2.3	-	-	_			
2. Central Plan Schemes	27,431.8	113,052.5	130,653.2	178,614.9			
3. Centrally Sponsored Schemes	431,218.3	559,331.3	603,501.9	657,334.7			
4. NEC/ Special Plan Scheme	6,833.6	15,135.8	14,784.5	12,529.0			
5. Non-Plan Grants (a to c)	521,992.6	625,939.9	627,662.6	665,338.1			
a) Statutory Grants	334,837.5	388,393.7	372,847.9	405,284.8			
 b) Grants for relief on account of Natural Calamities 	32,138.6	43,364.8	55,075.2	56,921.0			
	· ·						
c) Others	155,016.5	194,181.5	199,739.5	203,132.3			

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

	NATION	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUC	PUDUCHERRY		
Item	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	
1	2	3	4	5	2	3	4	5	
TOTAL REVENUE (I+II)	223,931.7	288,034.4	274,610.4	340,675.8	27,714.3	45,994.6	32,224.8	50,129.7	
I. TAX REVENUE (A+B)	199,716.7	261,500.0	251,570.0	304,540.0	15,875.2	22,947.2	19,300.0	22,900.0	
A. State's Own Tax Revenue (1 to 3)	199,716.7	261,500.0	251,570.0	304,540.0	15,875.2	22,947.2	19,300.0	22,900.0	
1. Taxes on Income (i+ii)	_	_	_	-	_	-	_	-	
i) Agricultural Income Taxii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-		-	-	-	
2. Taxes on Property and Capital Transactions (i to iii)	22,402.7	43,000.0	38,000.0	53,000.0	782.4	1,226.5	820.0	988.0	
i) Land Revenue	0.1	0.3	0.3	0.3	8.0	13.6	10.9	8.0	
ii) Stamps and Registration Feesiii) Urban Immovable Property Tax	22,402.5	42,999.7	37,999.7	52,999.7	774.4	1,212.9	809.1	980.0	
Taxes on Commodities and Services									
(i to vii)	177,314.0	218,500.0	213,570.0	251,540.0	15,092.8	21,720.7	18,480.0	21,912.0	
i) Sales Tax (a to e)	137,509.5	170,000.0	165,000.0	195,000.0	10,082.3	13,956.1	12,900.0	15,050.0	
a) State Sales Tax/VAT	122,547.2	153,000.0	148,490.0	175,488.5	7,501.5	11,356.1	9,900.0	11,950.0	
b) Central Sales Tax	14,960.6	16,990.0	16,500.3	19,500.0	2,580.9	2,600.0	3,000.0	3,100.0	
c) Surcharge on Sales Tax	-	-	_	-	_	-	_	_	
d) Receipts of Turnover Tax	-	-	_	-	_	-	_	-	
e) Other Receipts	1.7	10.0	9.7	11.5	_	-	_	-	
ii) State Excise	25,337.2	30,000.0	30,000.0	35,000.0	4,472.7	6,885.0	5,000.0	6,200.0	
iii) Taxes on Vehicles	10,491.9	13,700.0	13,700.0	16,000.0	535.5	876.7	570.0	660.0	
iv) Taxes on Goods and Passengers	_	_	_	_	_	_	_	_	
v) Taxes and Duties on Electricity vi) Entertainment Tax	671.3	910.0	950.0	1,120.0	_	_	_	_	
vii) Other Taxes and Duties	3,304.1	3,890.0	3,920.0	4,420.0	2.3	3.0	10.0	2.0	
,	0,004.1	3,030.0	0,320.0	7,720.0	2.0	0.0	10.0	2.0	
B. Share in Central Taxes (i to ix)	_	_	_	_	_	_	_	_	
i) Corporation Tax	_	_	_	_	_	_	_	_	
ii) Income Tax iii) Estate Duty	_	_	_	_	_	_	_	_	
iv) Other Taxes on Income and Expenditure		_	_	_	_	_	_	_	
v) Taxes on Wealth	_	_	_	_	_	_	_	_	
vi) Customs	_	_	_	_	_	_	_	_	
vii) Union Excise Duties	_	_	_	_	_	_	_	_	
viii) Service Tax	_	_	_	_	_	_	_	_	
ix) Other Taxes and Duties on Commodities and Services	_	-	-	-	_	-	-	_	
II. NON-TAX REVENUE (C+D)	24,215.0	26,534.4	23,040.4	36,135.8	11,839.0	23,047.4	12,924.8	27,229.7	
C. State's Own Non-Tax Revenue (1 to 6)	4,608.7	7,255.6	7,695.4	9,128.8	1,533.1	1,210.0	1,000.0	13,100.0	
1. Interest Receipts	1,741.4	4,295.5	4,735.4	5,898.8	352.2	356.4	296.0	325.6	
2. Dividends and Profits	330.0	480.0	480.0	500.0	35.1	42.3	33.9	37.3	

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concld.)

Item		NATION	AL CAPITAL T	ERRITORY O	F DELHI				
		2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)	2011-12 (Accounts)	2012-13 (Budget Estimates)	2012-13 (Revised Estimates)	2013-14 (Budget Estimates)
1		2	3	4	5	2	3	4	5
3	B. General Services	1,285.8	1,188.5	1,302.8	1,421.8	193.3	328.6	273.7	301.1
	of which: State Lotteries	_	_	_	_	_	_	_	_
4	I. Social Services (i to ix)	794.8	798.5	795.6	862.5	174.5	296.7	238.1	261.9
	i) Education, Sports, Art and Culture	182.5	230.0	220.0	250.0	8.4	3.0	2.4	2.6
	ii) Medical and Public Health	475.6	430.0	442.4	464.2	84.7	164.3	131.8	145.0
	iii) Family Welfare	_	_	_	_	_	_	_	_
	iv) Housing	48.0	65.0	60.0	65.0	5.1	2.2	1.8	2.0
	v) Urban Development	_	0.1	0.1	0.1	0.3	0.4	0.4	0.4
	vi) Labour and Employment	85.6	70.0	70.0	80.0	14.8	9.7	7.8	8.6
	vii) Social Security and Welfare	2.7	2.7	2.7	2.8	4.9	11.6	9.3	10.2
	viii) Water Supply and Sanitation	-	-	-	-	48.7	101.4	81.4	89.5
	ix) Others	0.3	0.7	0.4	0.4	7.6	4.0	3.2	3.5
5	5. Fiscal Services	_	_	_	_	_	_	_	_
6	6. Economic Services (i to xvii)	456.7	493.2	381.6	445.7	778.0	186.0	158.3	12,174.1
	i) Crop Husbandry	2.2	1.8	1.8	2.0	4.8	5.2	4.2	4.6
	ii) Animal Husbandry	5.5	5.6	5.6	6.0	1.8	4.2	3.4	3.7
	iii) Fisheries	0.3	0.6	0.6	0.6	3.1	1.6	1.3	1.4
	iv) Forestry and Wildlife	1.9	1.8	3.6	3.8	0.4	0.4	0.4	0.4
	v) Plantations	_	_	_	_	_	_	_	_
	vi) Co-operation	19.2	2.0	3.6	4.0	2.2	4.0	3.2	3.6
	vii) Other Agricultural Programmes	0.5	0.5	1.5	1.5	0.1	0.2	0.1	0.2
	viii) Major and Medium Irrigation Projects	97.3	120.0	100.0	120.0	_	0.1	0.1	0.1
	ix) Minor Irrigation	_	0.1	0.1	0.1	2.7	5.2	4.1	4.6
	x) Power	121.2	170.0	140.0	160.0	587.3	_	-	12,000.0
	xi) Petroleum	_	_	_	_	_	_	_	-
	xii) Village and Small Industries	27.7	45.7	4.0	5.0	1.4	3.6	2.9	3.2
	xiii) Industries@	3.3	2.3	2.0	2.3	5.5	21.7	17.4	19.1
	xiv) Ports and Light Houses	-	-	-	-	67.0	97.5	87.3	96.0
	xv) Road Transport	-	-	-	-	_	_	-	-
	xvi) Tourism	3.2	6.5	2.8	3.2	85.8	6.6	5.3	5.8
	xvii) Others*	174.4	136.3	116.0	137.2	15.8	35.7	28.7	31.5
D (Grants from the Centre (1 to 5)	19,606.4	19,278.8	15,345.0	27,007.0	10,306.0	21,837.4	11,924.8	14,129.7
	. State Plan Schemes	8,147.6	4,125.0	1,628.9	8,703.9	- 10,000.0	6,200.0	5.041.0	5,874.9
	of which: Advance release of Plan	0,147.0	4,120.0	1,020.0	0,700.0		0,200.0	5,041.0	0,074.0
	Assistance for Natural Calamities	_	_	_	-	_	_	_	_
	2. Central Plan Schemes	-	-	-	-	_	_	-	_
	Centrally Sponsored Schemes	1,670.3	1,587.7	2,150.0	4,300.0	_	900.0	900.0	1,000.0
	I. NEC/ Special Plan Scheme	_	-	_	_	_	-		
5	5. Non-Plan Grants (a to c)	9,788.5	13,566.1	11,566.1	14,003.1	_	14,737.4	5,983.8	7,254.8
	a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	_	1,500.0	_	_
	b) Grants for relief on account						0.005.5		4 000 0
	of Natural Calamities		10.010.1	- 0.040.4	10.750.1	_	8,000.0		1,000.0
	c) Others	6,538.5	10,316.1	8,316.1	10,753.1	_	5,237.4	5,983.8	6,254.8

Also see notes to Appendices. Note: Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Source: Budget documents of the state governments.

^{&#}x27;-': Nil/Negligible/Not available.

©: Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

*: Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.